

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO # 786
TO BE ANSWERED ON- 08/02/2023

NEW SCHEMES IN TRIBAL AREAS

786 # MS. SAROJ PANDEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of new schemes implemented by Government to provide basic amenities in the tribal areas of the country along with financial allocation made for these schemes; and
(b) the details of the works done under these schemes in Chhattisgarh, Jharkhand and Maharashtra during the last three years along with the names of places and respective States where such works have been done?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Government has revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach. It includes the following components.

- i. Preparing Village Development Plan based on the needs, potential, and aspirations;
- ii. Maximizing the coverage of individual / family benefit schemes of the Central / State Governments;
- iii. Improving the infrastructure in vital sectors like health, education, connectivity and livelihood;

The scheme envisions to mitigate gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village / block), Telecom connectivity (Mobile/internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY.

During 2021-22 and 2022-23, a total of about 16554 villages have been taken up. So far, an amount of Rs. 1927.00 Crore has already been released to the States under the scheme. The State-wise details (including Chhattisgarh, Jharkhand and Maharashtra) of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 03.02.2023 is at **Annexure**. The District-wise details of the villages selected under the scheme of PMAAGY in States of Chhattisgarh, Jharkhand and Maharashtra are as under:

Chhattisgarh

S.No	Name of District	No. of Villages
1.	Bastar	600
2.	Bijapur	103
3.	Bilaspur	226
4.	Dakshin BastarDantewada	256
5.	Dhamtari	80
6.	Durg	133
7.	Janjgir - Champa	33
8.	Jashpur	336
9.	Kabeerdham	68
10.	Korba	287
11.	Koriya	169
12.	Mahasamund	60
13.	Narayanpur	47
14.	Raigarh	237
15.	Raipur	121
16.	Rajnandgaon	163
17.	Surguja	321
18.	Uttar BastarKanker	231
19.	Surajpur	265
20.	Balrampur	293
Total		4029

Jharkhand

S.No	Name of District	No. of Villages
1.	Bokaro	48
2.	Chatra	12
3.	Deoghar	42
4.	Dhanbad	73
5.	Dumka	133
6.	Garhwa	70
7.	Giridih	86
8.	Godda	61
9.	Gumla	474
10.	Hazaribagh	21
11.	Jamtara	108
12.	Khunti	254
13.	Latehar	177
14.	Lohardaga	161
15.	Pakur	224
16.	Palamu	68
17.	PashchimiSinghbhum	615
18.	PurbiSinghbhum	266
19.	Ramgarh	49
20.	Ranchi	442
21.	Sahibganj	102
22.	Saraikela-Kharsawan	151
23.	Simdega	254
Total		3891

Maharashtra

S.No	Name of District	No. of Villages
1.	Ahmadnagar	111
2.	Akola	29
3.	Amravati	225
4.	Aurangabad	9
5.	Bhandara	8
6.	Buldana	35
7.	Chandrapur	74
8.	Dhule	214
9.	Gadchiroli	163
10.	Gondiya	74
11.	Hingoli	45
12.	Jalgaon	98
13.	Jalna	3
14.	Kolhapur	1
15.	Latur	2
16.	Nagpur	30
17.	Nanded	71
18.	Nandurbar	682
19.	Nashik	705
20.	Osmanabad	1
21.	Parbhani	3
22.	Pune	88
23.	Raigarh	88
24.	Ratnagiri	1
25.	Satara	4
26.	Thane	661
27.	Wardha	4
28.	Washim	24
29.	Yavatmal	152
Total		3605

Annexure referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. # 786 for 08.02.2023 regarding “New schemes in tribal areas”

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

S. No.	Name of State	No. of Villages	2021-22		2022-23 (as on 03.02.2023)	
		Total No. of Villages	Villages Approved	Total Released	Villages Approved	Funds Released
1	Andhra Pradesh	517	109	0.00	94	0.00
2	Arunachal Pradesh	141	72	733.68	26	0.00
3	Assam	1700	858	8743.02	309	10317.37
4	Bihar	184	76	774.44	34	0.00
5	Chhattisgarh	4029	1530	15595.8	733	23021.82
6	DNDD	55	12	0.00	10	173.23
7	Goa	21	4	0.00	4	0.00
8	Gujarat	3764	1562	15916.78	684	19401.76
9	Himachal Pradesh	90	37	377.03	16	0.00
10	J & K	302	64	0.00	55	932.39
11	Ladakh	132	28	0.00	24	407.60
12	Jharkhand	3891	819	6531.79	707	6915.28
13	Karnataka	507	210	2139.9	92	937.48
14	Kerala	6	1	0.00	1	0.00
15	Madhya Pradesh	7307	1538	12268.76	1329	13542.51
16	Maharashtra	3605	759	0.00	655	13485.495
17	Manipur	254	53	427.98	46	295.47
18	Meghalaya	836	176	0.00	152	3342.30
19	Mizoram	344	72	580.83	63	641.97
20	Nagaland	530	112	886.53	96	681.60
21	Odisha	1653	348	2771.68	301	1001.24
22	Rajasthan	4302	906	7224.71	782	15269.66
23	Sikkim	62	13	0.00	11	0.00
24	Tamil Nadu	167	35	285.32	30	76.12
25	Telangana	533	222	2262.18	97	593.06
26	Tripura	375	79	631.78	68	904.48
27	Uttarakhand	64	13	0.00	12	0.00
28	Uttar Pradesh	183	39	0.00	33	0.00
29	West Bengal	874	184	0.00	159	2685.06
	Total	36428	9931	78152.21	6623	114625.895
